

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JELENTA POLYTRADERS PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|---|---|
| 1. | Name of corporate debtor | Jelenta Polytraders Private Limited |
| 2. | Date of incorporation of corporate debtor | 26/02/2010 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC - Kolkata, West Bengal |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U51909WB2010PTC142740 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 16B, Shakespeare Sarani, B.K.Market Flat Nos. 19 & 20 Kolkata West Bengal 700071 |
| 6. | Insolvency commencement date in respect of corporate debtor | 04-08-2023 |
| 7. | Estimated date of closure of insolvency resolution process | 31-01-2024 (180 days from the CIRP Commencement Date) |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Chandra Kumar Jain, IBBI/IPA-001/IP-P00214/2017-18/10414 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8th Floor, Room No. 816, Kolkata -700 001. ckcacs@yahoo.co.in |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Chandra Kumar jain C/o - Jain Chandra & Associates 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8th Floor, Room No. 816, Kolkata -700 001 E-mail: cirp.ippl@gmail.com |
| 11. | Last date for submission of claims | 18-08-2023 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Name the class (es): Nil as per the available information with IRP |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | Relevant Forms and Details of authorized representatives are available at: | Web link: www.ibbi.gov.in/home/downloads Physical Address: Jain Chandra & Associates 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8th Floor, Room No. 816, Kolkata -700 001 E-mail: cirp.linbert@gmail.com NA |

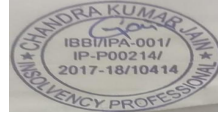
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jelenta Polytraders Private Limited on 04th August 2023.

The creditors of Jelenta Polytraders Private Limited, are hereby called upon to submit their claims with proof on or before 18th August, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Chandra Kumar Jain
Interim Resolution Professional of
Jelenta Polytraders Private Limited
Reg No IBBI/IPA-001/IP-P00214/2017-18/10414
18, Rabindra Sarani, Poddar Court, Gate No. 1,
8th Floor, Room No. 816, Kolkata -700 001

Date : 05/08/2023

Place : Kolkata